

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 6(ND)16
CA. NO.

CORAM:

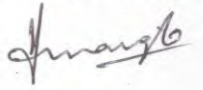

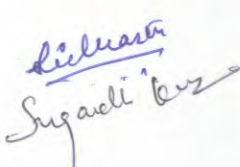
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ankit Mangal	(Adv for petitioner)		
	Sandeep Das	(do)		
	Ashish Dholakia	(Advocate)		
1.	Shyam Moorthani	(Adv for Respondents)		
	Sidhant Joshi	(do)		
	Sogandh Kumar	(do)		

ORDER

CA No. 133/C-II/2017 has been filed by the petitioner praying for inspection of the statutory record of the respondent company. Ld. Counsel for the respondent opposes the said prayer on the grounds that this request has already been considered by the earlier Bench and had been dismissed vide Order dated 25.02.2016.

Contd/-.....


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In view of the above and considering that the matter is now at the stage of final arguments, this prayer does not merit any consideration.

CA stands dismissed.

The Company Petition is part heard. Ld. Counsels for both the parties are directed to file the synopsis with list of dates by the next date of hearing. As per the request of the parties and at the convenience of the counsels the case be listed on 16th May 2017 for final disposal.


(S.K.Mohapatra)
Member (Technical)


(Ina Malhotra)
Member (Judicial)